

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 4474
ANSWERED ON 22.03.2018

BRAHMAPUTRA BOARD

4474. SHRI PARTHA PRATIM RAY

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the aims and objectives of the formation of Brahmaputra Board along with the details of its members;
- (b) the number of members from West Bengal therein; and
- (c) the funds allocated for the said Board and the major activities taken up by it during the last three years?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) The Brahmaputra Board was constituted in 1980 by an Act of Parliament **Brahmaputra Board Act, 1980 (No. 46 of 1980)** with the objective of planning and integrated implementation of measures for control of floods and bank erosion in Brahmaputra Valley and matters connected therewith.

Presently it has Jurisdiction in all North Eastern States including Sikkim and a part of West Bengal falling in Brahmaputra Basin. The **Brahmaputra Board** consists of **4 full time members** - Chairman, Vice-Chairman and General Manager & Financial Adviser to the Board, ex officio and **17 part time Members** representing 7 States of the North Eastern Region, North Eastern Council, concerned Ministries of Government of India namely Water Resources River Development & Ganga Rejuvenation, Agriculture, Irrigation, Finance, Power, Transport and Organisations of Government of India, namely Central Water Commission, Central Electricity Authority, India Meteorological Department and Geological Survey of India, to be appointed by the Central Government.

(b) In the Brahmaputra Board Act 1980 (**No. 46 of 1980**) no member was included from the State of West Bengal as initial jurisdiction of Brahmaputra Board had not covered the State of West Bengal. During the Year 2005 the jurisdiction of Brahmaputra Board has been extended covering all the North Eastern Region including Sikkim and a part of West Bengal Falling in Brahmaputra Basin. Accordingly, representative from State of West Bengal had been included as special invitee for the Board meetings.

(c) Fund allocated for Brahmaputra Board and major activities taken up by it during last three years are as under-

Rs. In Crore		
2014-15	2015-16	2016-17
80.00	78.31	67.61

- (i) Updating of 8 (eight) Master Plans have been taken up using:
- Satellite maps of different periods
 - Updated data of hydrology
 - Statistics
 - Modern tools (GIS for preparation of maps and analysis)
- (ii) DPRs of 2 (two) National Projects Noa-Dihing and Kulsi were completed.
- (iii) DPRs of 4(four) Drainage Development Schemes (DDS) viz. Kolamonijan, Nelli, Pola and Depota techno-economically cleared
- (iv) Mathematical model of 1D model and 2 D model for feasibility studies for channalisation of river Brahmaputra
- (v) 4 (four) DDS viz. Barbhag, Amjur, Jengrai and Jakaichuk were under execution.
- (vi) 4(four) Anti-erosion schemes viz.
- (1) Protection of Majuli Island from flood and erosion, Ph-II & III and Additional works for protection of Majuli Island
 - (2) Restoration of Dibang & Lohit to their original courses at Dholla- Hatighuli, Ph-IV
 - (3) Protection of Balat village from erosion of river Umngi in West Khasi Hills district of Meghalaya
 - (4) Anti-erosion measures for protection of areas under severe erosion in Kalair Alga of Mankachar, Masalapur area in Assam near International Border from erosion of river
- (vii) 3 (three) raised Platforms at (1) Tulsimukh (2) Barbalarchar and (3) Satrakanara in Assam taken up for construction